

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPL. JUDGE (PC ACT)(CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI.

ORDER

In supersession of earlier order No. Nodal Officer/IDSC/RACC/Gaz./2025/16760-16820/c dated 17.09.2025, Sh. Ashwani Panwar, Addl. Chief Judicial Magistrate-04 (Mps/MLAs Cases), Rouse Avenue District Court, New Delhi is appointed as 'Nodal Officer' to promote the sports culture and organize sports event and to coordinate with the Inter District Sports Committee with immediate effect in addition to the work already assigned to him.

Any correspondence with Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi and the Hon'ble High Court of Delhi shall be done only through the undersigned.


(Dinesh Bhatt)

Principal District & Sessions Judge-cum-
Spl. Judge(PC Act)(CBI)(Officiating)
Rouse Avenue Court Complex,
New Delhi.

No.Nodal Officer/IDSC/RACC/Gaz./2026/

24778 - 24848/c

Dated : 19.09.2026

Copy forwarded for information to :-

1. The Principal District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.
2. All Judicial Officers, RACC, New Delhi.
3. Sh. Ashwani Panwar, ACJM-04 (Mps/MLAs Cases), RACC, New Delhi.
4. The P.S. to the undersigned.
5. The Branch In-charge, Administration, General & Care Taking, RACC, New Delhi.
6. The Web-site Committee, Tis Hazari Courts, Delhi.


Principal District & Sessions Judge-cum-
Spl. Judge(PC Act)(CBI)(Officiating)
Rouse Avenue Court Complex,
New Delhi.